

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) The Report of the Monopolies Inquiry Commission, 1965 does not mention "large business houses" as such. However the Commission has listed in Appendix 'D' to the Report numerous companies comprising business groups/houses. If the Honourable Member specifies the name of the company or companies in respect of which the information is desired, the same will be collected and furnished.

Non-supply of Answer to a question to Press Correspondents

629. SHRI SALIL KUMAR GANGULI :
SHRI SASANKASEKHAR SAN-
YAL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply to Unstarred Question No. 1377 given in the Rajya Sabha on 30th August, 1973 and state :

(a) whether any decision in regard to the investigation of a complaint against the non-supply of the answer to a question to Press correspondents by the P.I.B. during the Eighty Fourth Session of the Rajya Sabha has been taken; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) A final decision is yet to be taken.

Manhandling of Deputy Medical Superintendent of Police Hospital, Delhi

630. SHRI SANDA NARAYANAPPA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that on the 24th September, 1973, the Deputy Medical

Superintendent of the Police Hospital, Dr. S. P. Mathur, was assaulted in the Hospital premises and kept under wrongful confinement by the Additional District Magistrate of Delhi, Shri C. S. Chauhan ;

(b) whether it is also a fact that some Hospital employees, who protested against the manhandling of Dr. Mathur, were mercilessly beaten up by the constables accompanying the Additional District Magistrate; and

(c) if so, what action has been taken against all those responsible for this outrage ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) On 24th September, 1973, at about 11 P.M. there was an altercation in the Police Hospital between the Medical Officer on Duty, Dr. S. P. Mathur, and an Additional District Magistrate, Shri D. S. Chauhan. Subsequently, both alleged use of force by the other.

Thereafter the Additional District Magistrate and the police took the doctor to the police station. The Police Surgeon reached the police station soon after. It is incorrect that the Medical Officer was kept under illegal detention.

(b) No, Sir.

(c) Does not arise. However, in the presence of the Police Surgeon, the matter was amicably settled and the Medical Officer gave a written apology. On the subsequent day, the Additional District Magistrate also gave a written apology and both the officers involved decided in the presence of senior officers of the Delhi Administration, to consider the matter closed. This was reiterated by the two officers before the Lt. Governor Delhi, on 18th October, 1973.